

**Company:** Sol Infotech Pvt. Ltd.

Website: www.courtkutchehry.com

**Printed For:** 

**Date:** 08/12/2025

## (2023) 11 NGT CK 0008

## National Green Tribunal Principal Bench, New Delhi

**Case No:** Original Application No.672 Of 2023 (I.A. No. 795, 796 Of 2023)

Himanshu Mittal & Anr

**APPELLANT** 

Vs

Union of India & Ors

RESPONDENT

Date of Decision: Nov. 2, 2023

**Acts Referred:** 

• National Green Tribunal Act, 2010 - Section 14, 15, 18(1)

• National Green Tribunal (Practices and Procedure) Rules, 2011 - Rule 14

Hon'ble Judges: Arun Kumar Tyagi, JM; Dr. Afroz Ahmad, EM

Bench: Division Bench

Final Decision: Dismissed

**Judgement**